

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.361/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		State Bank of India -Vs- Electrosteel Steels Ltd.	
Under Section		7 I.B.C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*Sachin Jinan Ramkumar, } company. *Adv* *25/10/17**

1. Sourik Majumdar, Adv  
2. Arif Ali, Adv

Financial  
creditor

A.AG  
25/10/2017

**ORDER**

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Advocate on behalf of RP sought permission of the Court for filing progress report. Prayer is allowed. Progress report may be taken on record.

List on 22/11/2017 for further order.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)